

No. DSJ/BLP/EC/1-80/2016-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 16th October, 2017.

CHARGE RELINQUISHMENT REPORT.

Consequent on my proceeding on two days medical leave (commuted leave) w.e.f. 16th October, 2017 to 17th October, 2017, I, Bahadur Singh, relinquished the charge of the post of District & Sessions Judge, Bilaspur in the forenoon of 16th October, 2017.

sd/-
(Bahadur Singh)
District & Sessions Judge,
Bilaspur, H.P.

6800
Endst. No. DSJ/BLP/EC/1-80/2016- Dated Bilaspur, the 16th October, 2017.

Copy forwarded to:- *17*

1. The Registrar General, High Court of Himachal Pradesh, Shimla, for information please.
2. The Additional District & Sessions Judge, Ghumarwin ;
3. The Civil Judge (Sr. Division)-cum-CJM, Bilaspur ;
4. The Civil Judge (Sr. Div.)-cum-ACJM, Ghumarwin, District Bilaspur ;
5. The Civil Judge (Jr. Division)-cum-JMIC, Bilaspur ;
6. The Civil Judge (Jr. Div.)-cum-JMIC-II/III, Ghumarwin ;
7. The Deputy Commissioner, Bilaspur ;
8. The Superintendent of Police, Bilaspur ;
9. The District Attorney-cum-Public Prosecutor, Bilaspur ;
10. The President, District Bar Association/Bar Association, Bilaspur/ Ghumarwin ;
11. The District Treasury Officer, Bilaspur ;
12. The Manager, State Bank of India, Bilaspur ;
for information.
13. The Assistant Programmer/System Assistant of this office with the directions to upload the same on the website of District Courts, Bilaspur, forthwith.

[Signature]
District & Sessions Judge,
Bilaspur, H.P.